

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 37 OF 2019**

**IN THE MATTER OF**

**Arpit Agarwal**

**...Appellant**

**Vs**

**Skytech Construction Pvt Ltd & Ors**

**.... Respondent**

Mr. Arpit Agarwal, Appellant in person.

Mr. B.P. Singh and Ms Geetanjali, Advocates for Respondent.

**ORDER**

**17.02.2020:** Heard appellant and the learned counsel for the Respondent at length. Arguments concluded. **Judgement reserved.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**ha/kam**